

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI, PRINCIPAL BENCH
Company Appeal (AT) (Ins.) Nos. 594-595 of 2020

In the matter of:

Mr. G. Vinod **....Appellant**

Vs.

Mr. Venkataraman Jayagopal & Anr. **...Respondents**

Present

For Appellant: Mr. Satish Pandey

**For Respondents: Mr Goutham Shivshankar and Mr. Ananthasivan Murali, for R-1.
Mr. Abhijit Atur, for R-2.**

ORDER
(Virtual Mode)

15.04.2021: When the case was called out, the Learned Counsel for the Appellant apprised this Court that the matter is still pending before the Hon'ble Supreme Court and prays four weeks-time to apprise this Court the exact status of the case.

Learned Counsel for the Respondents are also present.

List this case on **18th May, 2021**. On that day parties may inform the status of the case.

Till then Interim Order to continue.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

ha/nn